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Title: Combined discussion on statutory resolution regarding approval of proclamation by the President in relation to the State of Jharkhand, Jharkhand Interim Budget- 2009-2010; Demand for Grants on Account (Jharkhand) 2009-2010 and Demands for Supplementary Grants(Jharkhand) - 2008-2009.

MR. SPEAKER: Items 23 to 26 are being taken together.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (DR. SHAKEEL AHMAD): I beg to move:

"That this House approves the Proclamation issued by the President on the 19th January, 2009 under article 356 of the Constitution in relation to the State of Jharkhand."

MR. SPEAKER: Motions moved:

"That this House approves the Proclamation issued by the President on the 19th January, 2009 under article 356 of the Constitution in relation to the State of Jharkhand."

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of the State of Jharkhand, on account, for or towards defraying the charges during the year ending on the 31st day of March, 2010, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 4, 6 to 12, 15 to 27, 29 to 33, 35 to 44 and 46 to 52. "

* Moved with the Recommendation of the President

MR. SPEAKER: Motion moved:

"That the respective supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President of India, out of the Consolidated Fund of the State of Jharkhand to defray the charges that will come in course of payment during the year ending the 31st day of March, 2009, in respect of the heads of Demands entered in the second column thereof against Demand Nos. 1 to 4, 6 to 12, 15 to 27, 29 to 33, 35 to 44 and 46 to 52."

...(Interruptions)

MR. SPEAKER: This is not the time to do it. We are taking up the Jharkhand Budget.

Shri Uday Singh.

...(Interruptions)

श्री उदय सिंह (पूर्णिया) : अध्यक्ष महोदय, आपने मुझे झारखंड विनियोग विधेयक, 2008 पर बोलने का मौका दिया है। जब बिहार का विभाजन हुआ था तो एक वित्त परिस्थिति का निर्माण हुआ है...(व्यवधान)

PROF. M. RAMADASS (PONDICHERRY): Sir, you told me that you would allow me after the Question Hour....(Interruptions)

MR. SPEAKER: Shri Ramadass, you did not cooperate with me. [R8]I had given my word. You did not honour me. You did not accept my suggestion that after the Question Hour I will allow you to speak. You never did that. You held up the House and I was forced to adjourn.

PROF. M. RAMADASS : Sir, we would like Madam Sonia ji to listen to what we are going to say.

MR. SPEAKER: Sorry, it is not like that. The House is not for personal talk.

...(Interruptions)

श्री उदय सिंह : महोदय, मैं सस्पेंड एनीमेशन में हूँ, मैं बोलूँ या नहीं।

12.36 hrs. (Mr. Deputy-Speaker *in the Chair*)

MR. DEPUTY-SPEAKER: Please take your seats.

...(Interruptions)

MR. DEPUTY-SPEAKER: Only Shri Uday Singh's speech will go on record. Those who speak without my permission will not go on record.

(Interruptions)* अँ!

श्री उदय सिंह : उपाध्यक्ष महोदय, हमारा झारखण्ड वाला हाल हो गया है, हम लटके हुए हैं। ...(व्यवधान) झारखण्ड तो झारखण्ड, झारखण्ड के लिए जो बोलने के लिए खड़े हुए हैं, उनके साथ भी अन्याय हो रहा है।...(व्यवधान)

* Not recorded

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12.37 hrs.

(At this stage, Prof. M. Ramadass and some other hon. Members came and stood on the floor near the Table.)

...(Interruptions)

MR. DEPUTY-SPEAKER: I will permit you to speak. Please go to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: First go to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: I will give you five minutes to make your submission.

...(Interruptions)

MR. DEPUTY-SPEAKER: Please listen to me. After the speech of Shri Uday Singh, I will allow you to speak for five minutes only.

...(Interruptions)

MR. DEPUTY-SPEAKER: Five minutes are sufficient. Please go to your seat.

...(Interruptions)

MR. DEPUTY-SPEAKER: I will permit you to speak. Please go to your seat first.

...(Interruptions)

12.37 ¼ hrs.

(At this stage, Prof. M. Ramadass and some other hon. Members

went back to their seats.)

श्री उदय सिंह : उपाध्यक्ष महोदय, झारखण्ड के साथ इतनी बढसतूकी क्यों होती है? झारखण्ड तो लटका हुआ है ही, मैं भी लटका हुआ हूँ...(व्यवधान)

उपाध्यक्ष महोदय : उदय सिंह जी बैठ जाइए।

...(व्यवधान)

श्रीमती सुमित्रा महाजन (इन्दौर) : उपाध्यक्ष महोदय, हमें मध्यप्रदेश के बारे में बोलने दीजिए।

उपाध्यक्ष महोदय : मैडम, आप बैठ जाइए। हम इसे शाम को जीरो ऑवर में लेंगे...(व्यवधान)

हम आपको टाइम इसलिए दे रहे हैं कि इसके बाद आप हाउस को चलने देंगे। There will be no *hulla-gulla* after you speak. You are morally bound.